

THE CONTINGENCY FUND OF THE  
UNION TERRITORY OF ARUNACHAL PRADESH  
(DETERMINATION OF AMOUNT) ACT, 1977

ACT NO. 1 OF 1978

(Received the assent of the Lt. Governor on 24th February, 1978)

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ACT

*to determine the amount of the Contingency Fund of the  
Union Territory of Arunachal Pradesh.*

Be it enacted by the Legislative Assembly of Arunachal Pradesh in the Twenty-eight Year of the Republic of India as follows :-

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|--------------------------|--|
| Short title.             | 1. This Act may be called the Contingency Fund of the Union Territory of Arunachal Pradesh (Determination of Amount) Act, 1977.  |
| Determination of amount. | 2. There shall be paid into the contingency Fund of the Union Territory of Arunachal Pradesh a sum of Rupees ten lakhs from and out of the Consolidated Fund of Arunachal Pradesh. |

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Note : Published in the Arunachal Pradesh Gazette, Extraordinary, No. 60, Dated March 1, 1978.